

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-519**

IB-547/ND/2019

IA/4735/2020

**IN THE MATTER OF:**

M/s. India Bulls Properties Pvt. Ltd.

V/s

M/s. Paragon Hospitality Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U/s 9 of IBC

Order delivered on 30.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

As one of the Members is on leave, adjourned to **29.04.2021**.

  
**(Anil Kumar, UDC)**  
for **Court Officer Court-V**